

4. Pressurisation of cables which enables immediate detection of cable damage and its rectification preventing cable breakdown.

5. Laying of main cables in ducts to protect them from external damages.

6. Use of jelly filled cables to prevent ingress of moisture.

7. Formation of inter-utility co-ordination boards to avoid damage to underground cables.

8. Improvement and expansion of inter-exchange junction network with provision of cable pulse code modulation and microwave systems.

9. Increasing the capacities of inter-metro transmission media and provision of adequate channelling equipment.

10. Computerisation of some of the important auto-manual services like directory enquiry and trunk booking/enquiry.

12 NOON

#### PAPERS LAID ON THE TABLE

##### Conduct of Elections (Amendment) Rules 1986

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): Sir, I beg to lay on the Table, under sub-section (3) of section 169 of the Representation of the People Act, 1951, a copy (in English and Hindi) of the Ministry of Law and Justice (Legislative Department) Notification S.O. No. 340(E), dated the 4th June, 1986, publishing the Conduct of Elections (Amendment) Rules, 1986. [Placed in Library. See No. LT-2836/86].

##### Notifications under the Indian Electricity Act, 1910

विद्युत विभाग में राज्यमंत्री तथा पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्रीमती सुशीला रोहतगी) : श्रीमन् मैं भारतीय विद्युत अधिनियम, 1910 की धारा 38 की उप-धारा (3) के अधीन ऊर्जा मंत्रालय (विद्युत विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ -

(i) विद्युत (प्रदाय) वार्षिक लेखा निगम, 1985 को प्रकाशित करने वाली सा० नि० सं० 1134, दिनांक 7 दिसम्बर, 1985

(ii) ऊपर (i) में उल्लिखित अधिसूचना के शुद्धिपत्र को प्रकाशित करने वाली सा० नि० सं० 388, दिनांक 31 मई, 1986।

[Placed in Library. See No. LT-2839/86 for (i) and (ii)].

#### STATEMENT BY MINISTER

I. Incident which took place on the 25th July, 1986 in District Faridkot (Punjab)

II. Incidents which took place in some parts of Delhi on the 26th July, 1986

MR. CHAIRMAN: Then Motion for Election to the Coconut Development Board, Mr. Yogendra Makwana... (Interruptions) Nothing will go on record. All of you, please sit down.

(Interruptions)

Will you kindly resume your seats? I have an announcement to make. (Interruptions) You are wasting time on very small trifles. Please listen. The Home Minister is going to make a very important statement on the Punjab and Delhi incidents. The other Motions and Special Mentions will be taken up afterwards.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): Mr. Chairman, May I make a submission with your permission? The Home Minister will make the statement here now. But since it has been already settled that he would be in the other House at 2 O'clock, Members may seek clarifications for some time before that or you can fix 6 O'clock for clarifications.

MR. CHAIRMAN: Yes, we will enable him to go.

(Interruptions)

SHRI M. S. GURUPADASWAMY (Karnataka): Sir, we did not follow what has been settled...

MR. CHAIRMAN: There has been so much shouting that you did not hear me and I do not have a voice louder than yours. I said the Home Minister will make a statement in respect of the incidents in Punjab and Delhi. It is a very important matter...

SHRI DIPEN GHOSH (West Bengal): Mr. Bhagat was saying something...

MR. CHAIRMAN: Mr. Bhagat was saying that the Home Minister had to go to the other House at 2 O'clock and therefore, it should be finished before 2 O'clock. It is a very reasonable request.

Now I call the Home Minister.

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): Mr. Chairman, Sir, my colleague informed the House on 25th July, 1986 about the ghastly killing of innocent persons travelling in a bus which left Muktsar for Chandigarh at 5.00 A.M. on 25th July, 1986. On getting the information about this incident, I immediately left for Punjab for visiting the scene of the incident. Now more facts about the incident have become available. The ill-fated bus

started from Muktsar for Chandigarh at 5.00 A.M. on 25th July, 1986 carrying about 75 passengers. Four armed terrorists boarded the bus from the starting point. When the bus reached near village Labania-wali, the terrorists hijacked the bus towards Kaniawali village. The terrorists shot at 21 passengers resulting in death of 14 persons and injury to 7 persons belonging to two communities. After committing the crime the culprits escaped in a tractor. Police Officers rushed to the scene of the incident. Combing operations by para-military forces and the police were started to apprehend the culprits. All the police stations in the State have been alerted and intensive police patrolling being conducted Raids are also being carried out on the possible hide outs of extremists. The neighbouring States have also been alerted for apprehension of the culprits.

The State Government have announced an *ex-gratia* grant of Rs. 20,000 to the next of kin of the persons killed and Rs. 1,000 plus medical expenses to each person injured in the incident.

I have discussed the matter with the Chief Minister of Punjab and have asked him to take immediate steps to track down the terrorists involved in this case.

At the request of the State Government a Flag March by the Army is being arranged at Amritsar, Gurdaspur, Pathankot, Fategarh Churian, Batala and Tarn Taran.

All efforts are being made to nab the culprits involved in this incident. The Government is fully determined to curb terrorist activities and to bring such elements to book. Under no circumstances will such activities be tolerated. I request the Hon'ble Members and Leaders of various parties and organisations to cooperate in maintaining peace and harmony in the State.

(Shri Buta Singh)

Sir, I wish to inform the Hon'ble House about some unfortunate incidents which occurred in some parts of Delhi on 26th July, 1986.

The news of the incident near Muktsar on 25th July, 1986 had resulted in tension in some parts of Delhi on that day itself.

Keeping in view the prevailing situation, steps were taken to deploy police pickets in sensitive areas. Intensive patrolling has also carried out in these areas.

On 26th July, 1986 at about 8.00 A.M., a crowd of about 1,000 persons which gathered at Tilak Nagar Chowk, started pelting stones shouting slogans and blocked the traffic. The police managed to disperse the crowd by using force, and some persons were arrested.

The crowd which dispersed from here started collecting in several other places in that area. The violent mob indulged in arson at some places and was dispersed by police using tear gas. Where the tear gas did not have the desired effect, the police had to resort to firing. Curfew was immediately imposed in the area and additional force was rushed in. 5 persons were killed and 47 injured in the Police firing/violence. Cases have been registered and 69 persons were arrested.

There were other minor incidents reported from some other parts of Delhi regarding stoppage of vehicles, pelting of stones etc. The police, however, managed to disperse the mob and arrested 15 persons.

A number of steps were taken immediately to bring the situation under control. Several columns of the Army staged a Flag march in the affected areas of West district and some areas of East district. Prohibitory orders under sec. 144 Cr. p.c. have been promulgated in the

entire Union Territory of Delhi. Additional force has been deployed in the sensitive areas. Senior officers have been put on duty round-the-clock to supervise the security arrangements.

I along with Shri H. K. L. Bhagat, Union Minister of Parliamentary Affairs, Air Vice Marshal H. L. Kapur, Lt. Governor of Delhi and Shri Jag Pravesh Chandra, Chief Executive Councillor took a round of the affected areas to take stock of the situation. We made an appeal to the people of these areas to maintain complete harmony and peace.

The Government is determined to come down with a heavy hand on anybody indulging in violence. Strict orders have been issued to concerned authorities in this regard.

People of Delhi have always been peace-loving and co-operative. I would appeal to all Members of this House as well as to all communities and sections of public to strive and maintain communal harmony and peace in the capital.

MR. CHAIRMAN: Mr. Dipen Ghosh.

SHRI DIPEN GHOSH: Mr. Chairman, Sir, the violence in Muktsar and its violent reaction in Delhi are doubly tragic. The cold-blooded murder in Muktsar is reminiscent of Bhindranwala's glory days, and also the reaction of that incident in Delhi resulting in the death of six people and loss of property reminded us of the 1984 November carnage in Delhi.

Sir, we have been telling for the last five years that there has been a serious conspiracy to destabilise our country and foreign forces are behind it, by encouraging the separatist and fundamentalist forces. We have also been insisting on mobilising the people against these forces to isolate these forces from the people and to mobilise the people against these forces of separatism and fundamentalism.

For the last five years until very recently—Mr. Home Minister will agree with me, because he is more at home with the Punjab affairs—there was no incident of large scale killing of the Hindus or of the Hindus by the Sikhs. But after this recent Muktsar incident, it has been apparent that there it has been a conspiracy to kill some Hindus there so that the backlash also takes place in Delhi and some Sikhs are killed here and with the killing of the Hindus, the Hindus will migrate from Punjab to Delhi and there will be a backlash here, some Sikhs will be attacked and they will go back to Punjab, and in this process the demand for a separate Khalistan will gain ground objectively among the masses of Punjab, particularly the Sikh masses of Punjab. This is the conspiracy. So it is most unfortunate that the people in the ruling party and also in some of the Opposition parties do not understand and cannot understand the gravity of the situation and the extent of this conspiracy. And now this has happened. Even our administration, particularly the police administration confronting such incidents, seems to be divided on communal lines also. Here in Delhi we have seen that the police for four hours did not take cognizance of the situation and in fact what happened in Tilak Nagar, Sir, you know, is that the November 1984 riot victims were given shelters and accommodation in that area and after the recent influx of the Hindu refugees to Delhi they have also been given shelters there. And with the existence of these two groups, the uprooted groups you can call, the tensions were mounting. The Muktsar village incident acted like a catalytic agent. Tensions were mounting. No previous or prior arrangements were made. When the incident had taken place, the police was absent for four hours. It is good that the Army could be deployed very quickly and as a result of that the situation could be brought under control. But the role of the

police administration in Delhi was completely on the side of the communalists.

Sir, it is a sad commentary that even in this situation some organisation and parties cannot do exactly what is expected of them. Today's Bandh call will only help in aggravating the situation. It will help only the forces of communalism to reap benefit out of it. Sir, I want to know from the hon. Home Minister whether he would agree that there is a deep-rooted conspiracy behind this and whether behind this deep-rooted conspiracy foreign forces are there. Now the situation is that some Hindus are being killed in Punjab so that there is an influx of Hindus. It creates a backlash and some Sikhs are being attacked and the demand for Khalistan gains ground. In this background, is the Government aware of this particular conspiracy? It is not a simple law and order question. What political steps is the Central Government proposing to take to isolate these forces of fundamentalism and to mobilise the people against them? In view of the experience they have had in Delhi, what steps is the Government taking to streamline the police administration of Delhi and particularly to make the police administration free from communal elements? This is my specific question. Thank you, Sir.

SHRI V. ARUNACHALAM alias ALADI ARUNA (Tamil Nadu): I understand that the Government has taken some drastic steps in Punjab and Delhi in order to control the situation. But unfortunately the hon. Minister has not stated anything regarding the arrests of persons in Punjab. It is an unfortunate incident. More than 14 people have been killed. In spite of that, the Government has not arrested any person in Punjab. Then there is the alarming information that four terrorists have travelled in the bus with arms. I do not know how the Government is

[Shri V. Arunachalam alias Aladi Aruna]

acting despite this panicky situation and allowing the terrorists openly to travel with arms. I would like to ask the hon. Minister to clarify this point.

As soon as the Punjab Accord was reached, we were happy to know that the Government was taking steps to isolate the terrorists. Now I know that we are not successful in that attempt. So, I would like to know from the hon. Minister what alternative measures are going to be taken to isolate the terrorists. So far as the city is concerned, I think the steps taken by the Government have helped in controlling the situation. It has reduced the tension. At the same time, alertness and alacrity is necessary on the part of the Government. With these words, I conclude.

SHRI M. S. GURUPADASWAMY: This is an extraordinarily perilous situation for the country. I look at it from a broad perspective. This brings back to our mind the ugly days of country's partition. Here what are we witnessing, Sir? We are witnessing community against community, religion against religion and one group against the other. Ultimately, the whole country—I am not talking of this part and that part—the whole country has become an area of tension. Therefore, Sir, when we deal with this extraordinary development in Punjab and Delhi, we have to think in our mind what the basic reasons for the creation of this crisis. Several parts of the country; in fact, are in a state of tension. It is a case of management of the crisis and the question is whether we are equal to the task of managing this extraordinary crisis which enveloping most of the areas of the land.

Coming to this incident, Sir, two or three days which is enveloping most of the country after going through the statement.

Mr. Deputy Chairman in the Chair]

Sir, about the Muktsar incident, the Minister has said that the bus carried 75 passengers. I think, all the traffic rules have been violated, all the vehicle rules have been violated by carrying 75 passengers. I do not want to comment on that this being the phenomenon all over the country. Sir, what intrigues me here is that in this bus—the Minister admits in the statement—four armed people were there. They were armed. They were openly armed. If they have been openly armed, why have they not been identified, why no action was taken by the bus conductor or the driver or whoever may be there? Why these people who were armed were admitted to the bus at all? Secondly, Sir, the statement says that these people ran away in a tractor, escaped in a tractor. You know the speed of a tractor, Sir. The speed of a tractor is not the speed of a bus or the speed of...

SHRI SURESH KALMADI (Maharashtra): Even if they walk, they can catch the speed.

SHRI M. S. GURUPADASWAMY: We can speedily walk along with the tractor. Such is the speed of a tractor. And they have not been spotted out; they have not been arrested at all, and the tractor has not been traced. The Minister does not say whether that particular tractor has been traced at all. How this has escaped anybody there? Sir, nearly 21 people were injured, out of whom, according to the statement, six have died. Sir, our sympathies go to the families of the bereaved. Sir, this has a direct impact on Delhi. This has produced a chain reaction in Delhi. Sir, we had witnessed very ugly, monstrous incidents earlier soon after the death of Mrs. Indira Gandhi in Delhi. And this House and the other House have pointed out the weakness of the law and order wing of the Government. Delhi is the capital city of India. It is a very sensitive area where migrants from Punjab are also living in camps.

What is the use of saying that this has affected Delhi and there was a flare up, and there was a communal frenzy enacted here also. Sir, we have police bandobust, security bandobust in Delhi, which is not heard of, which we have never seen before, even in those ugly days. In those days, I was here in Delhi. But we cannot prevent these flare ups, these incidents. This is the most unfortunate part of it. Again and again, the Minister says here was a flare up here. There was a flare up there. But what is the use of locking the stables when the horses are stolen. This is the most obnoxious way of handling the law and order situation in the capital city of Delhi.

My friend referred to the conspiracy. There may be conspiracy. But let him also understand, My friends in the Bharatiya Janata Party will not lag behind, I am not holding a brief for them on this issue. But I can say that on this issue they will not lag behind in unravelling any conspiracy which is involved. We have pointed out again and again in this House that foreign powers are involved. There may be foreign elements also, mixing up with local people. They may be acting as agents provocateurs causing all his trouble. That means the governmental machinery is incapable, congenitally incapable of finding out these foreign elements. What is the use of blaming them, we blame ourselves. We blame the Government here. When foreigners can go about the country at will, it will be a said reflection on our administration and our own way of Government.

Sir, this communal holocaust may devour our democracy, our nation itself. My friend was shouting here a few minutes ago, what is happening to this country? I think if this kind of a thing can go on whether with Punjab issue or without Punjab issue, I am afraid we will not be able to conduct our proceedings smoothly. There is always flare up of this trouble or that trouble. The Parliament will

not be functioning in the normal way. We are becoming, I should say unfortunately, most irrelevant. The political parties are becoming irrelevant. The communal forces, frenzied forces, extreme elements have taken over. Therefore, Sir, all the political parties have to unite in facing this problem. Let there not be any mutual recrimination. Therefore, Sir, I want the Government and the Home Minister in particular, to know it. His responsibility is very great. I know the seriousness of the situation. I would like this House to be assured by the Home Minister what emergency steps are being taken to see that such incidents do not recur, do not create chaos in this country. All the development will step, let me tell you, if this kind of a situation goes on, if the anarchy goes on prevailing here and everywhere. Therefore, Sir, may I ask whether he will deal with such a situation most effectively and most tactfully and skilfully so that the country and the people may live in peace and harmony.

MR DEPUTY CHAIRMAN: Yes, Mr. Balaram.

SHRI PARVATHANENI UPENDRA (Andhra Pradesh). Sir, it has got to be party-wise. I have also given my name.

SHRI M. S. GURUPADASWAMY: Sir, he has to be called. (*Interruptions*)

MR. DEPUTY CHAIRMAN: Since I have called his name, let him speak, then you can speak.

SHRI N. E. BALARAM (Kerala): Mr. Deputy Chairman, Sir, I completely agree with what Hon. Member, Mr. Gurupadaswamy said, when he made an appeal to all the political parties in the country that we should unitedly face this precarious situation that we are facing. All of us are very much worried about the recent developments throughout the country. Everyday we get such news. When we read the newspapers, we are shocked to see that something or the other is happening here or

[Shri N. E. Balaram]

elsewhere, the mass killings going on in different parts of the country, The explanation given by the hon. Minister is that prompt measures are being taken to curb violence; police forces are alerted and even army is called in to curb violence. All these ordinary administrative measures are taken by the Government and that is the kind of report given to us when we raise it. But, in spite of all these measures, such violent incidents are reported from everywhere.

Some of our friends from this side suggested that we should find out the basic reason for it and find out the solution to end this violence. Now, as far as Punjab is concerned, it has shaken the whole country. The terrorists want to create an atmosphere whereby Hindus are driven out of Punjab towards other parts of the country and similarly that situation is utilised by some other sections outside Punjab also to create a confusion for others. Unless we are able to politically defeat these attempts, and unless all the democratic political parties unitedly defeat this attempt, I do not think we can save the country.

On the question of Punjab recently a statement was issued by the hon. Chief Minister of Punjab that in spite of repeated attempts made by the Government, the border districts are not sufficiently sealed and there are still pockets for people to infiltrate into the country and create trouble inside Punjab. If this is a fact, I would like to ask the hon. Minister as to why we are not completely sealing the border. If we do not do it now there will be large number of infiltrators to come and create trouble inside the country. As Comrade Dipen Ghosh pointed out, a conspiracy is going on; everybody knows it. This is going to make the situation more and more difficult for which we shall not be able to find a solution.

I come to the question of Delhi, it is reported in the press that

though the incident took place in the early morning at about 8 O'clock, the police came only at about 11 O'clock. I do not know why was it so. Meanwhile, people indulged in violence; cars were burnt, shops were burnt; some 5 or 6 people died. I do not know how the police could reach only at 11 O'clock. Then, it is also reported that even when the military officers and para military officers reached the police station, there was no responsible officer to guide them as to where to move and which direction to go. Today's Indian Express has reported it. The result was that army and para military personnel could not reach, there was no responsible officer to guide them so that they could deploy their forces. This shows a total collapse of the police administration in this capital city. The Minister has said that he along with the Lt. Governor toured the area. But even now reports of tension are coming. I do not know what is happening to the city. I want to know whether it is not a total collapse and breakdown of the police administration. Is he going to streamline the police machinery and the entire administration of Delhi so that such incidents do not recur?

SHRI PARVATHANENI UPENDRA: Mr. Deputy Chairman, Sir no words are enough to condemn the ghastly incident at Muktsar where the so-called terrorists gunned down 14 innocent people. It indicates that there is something wrong, seriously wrong, with the police arrangements in Punjab, particularly, the intelligence. All the time, such incidents are occurring and the culprits are escaping. So far, very few people have been apprehended. In this particular incident, as Mr. Gurunadaswamy pointed out, the culprits ran away in a tractor, a slow-moving tractor. Till today, even after so many days, they could not be apprehended. The Home Minister says, police patrolling is being conducted. I would like to know whether police patrolling has been introduced now

after the incident or it was there before? If had been in existence at that time, why they could not apprehend the culprits who escaped in a slow-moving vehicle?

Sir, about the incidents in Delhi. We had the experience of November, 1984, when serious incidents occurred here. When serious incidents are occurring in Punjab, when there is an influx of people from Punjab, anytime an explosive situation might arise here. It could have been anticipated. Why the Government of India, why the Delhi Administration, could not take adequate measures to prevent such incidents? The incidents on Saturday and Sunday appear to be pre-planned and if this is the situation in Delhi, where the Government of India is not able to control the situation, how can you blame the Punjab Government which has to control the situation in far flung areas? In a compact area like Delhi, in the capital city of Delhi, when you are not able to control the situation there is no use blaming the Punjab Government for the outbreak of violent incidents there. There are serious allegations of police inaction, particularly in the Tilak Nagar main chowk. When the Gurudwara was being attacked, when the Guru Granth Sahib was being burnt, when houses and shops were being looted, when curfew was being violated with impunity, the police were just looking on; they were just on lookers and by standers. They did not intervene. There is every reason to investigate this. I would like to know from the hon. Minister what action has been taken against the police who showed inaction, who displayed inaction? Whether it is in Delhi or Punjab, particularly, we find the senior officers being very alert, but there is something seriously wrong with the officers in lower ranks. They either connive with these people or they show sympathy for those people who indulge in such incidents, I would like to know whether the Home Minister has any plan to induct para-military forces like the CRPF, BSF, into such sensitive areas because, we find the

local police always connive with the mischief-mongers. Therefore, it is necessary to induct these forces from outside. We should examine the question whether the police forces from non-Hindi areas can be brought and deployed here.

Then, Sir, the Government of India thought of some punitive action against those people who indulge in this kind of arson and looting. I would like to know whether such a step is being considered in the areas where such incidents have taken place?

Sir, we are also greatly worried about the threat to Hindu-Sikh unity which has been maintained all along. Even in the worst days during the 1984 riots and subsequently also, such incidents never occurred whether in Punjab or in Delhi. Now, it has become a pattern. Therefore, I would like to know, what steps the Government of India is taking to prevent such incidents in future? In regard to the request from the affected people for full compensation and rehabilitation, I would like to know whether the Government of India has done anything in this regard? Even the people who were affected in the November, 1984, riots have not been given adequate relief so far. So many people have represented to the Prime Minister. The Prime Minister assured them that adequate assistance will be given to them, but many people are yet to receive such assistance.

And lastly, instead of taking it to be purely a law and order problem will the Home Minister also think on the political lines to deal with this problem because we cannot put an end to this kind of violent situation only through law and order machinery? Political solution has to be found quickly.

What steps is the Government taking particularly to deal with Punjab situation? Something has to be done urgently to defuse the situation there so that it does not affect the national unity and integrity. Last week, during the discussions, a suggestion was made by me that po-



[Shri Parathaneni Upendra]

political leaders must tour Punjab on a peace march. May I suggest that the Prime Minister should take a lead? Our party is ready to associate. Our leader will join the peace march if the Prime Minister is willing to take such a step.

I would ask the Home Minister one or two questions. Will the paramilitary forces be posted in Punjab, Delhi and other States? What action will be taken against the police who have been accused of dereliction of duty and what further steps are being taken to tighten security in Delhi and other vulnerable areas.

श्री वीरेन्द्र वर्मा (उत्तर प्रदेश) : डिप्टी चैयरमैन महोदय, पिछले 11 महीनों से पंजाब में जिस प्रकार की दुखद घटनाएँ घट रही हैं और जिस तरह अशान्ति और दुर्व्यवस्था के कारण वहाँ से आदमी भाग कर दूसरे प्रान्तों में जा रहे हैं उस ने देश में और देश के विभिन्न प्रदेशों में शान्ति और व्यवस्था की दुखद स्थिति पैदा की है। और इतना बड़ा सबक इस देश को मिला था देश के बंटवारे के समय सांप्रदायिकता के आधार पर, उसी प्रकार सांप्रदायिकता का विष इस देश में फिर फैल रहा है और मुझे बहुत दुख है कि बावजूद सब प्रकार की घोषणा करने के पंजाब में शान्ति और व्यवस्था स्थापित नहीं हो सकी। इतना बड़ा पैरा मिलिटरी फोर्स भारत सरकार का पंजाब में गया हुआ है। पंजाब की पुलिस और वहाँ के मुख्य मंत्री जी भी कोशिश कर रहे हैं वहाँ शान्ति और व्यवस्था स्थापित करने की, लेकिन प्रतीत यह होता है कि यह सभी फेल हैं। मुक्तसर में 5 बजे जो स्ट्राइक प्वाइंट था, जब वहाँ से बस चली, उसी में टेरोरिस्ट आतंकवादी सवार हुए और निर्दोष लोगों को 10 किलोमीटर आगे जा कर हत्या कर दी। इस से जाहिर है कि पंजाब पुलिस द्वारा पिछले 11 महीनों से इस प्रकार की आतंकवादियों की घटनाएँ चलते रहने के बावजूद भी वहाँ कोई व्यवस्था

नहीं की गयी। इस से यह बात साफ जाहिर है। और इस स्टेटमेंट में माननीय मंत्री जी ने कहा है कि "पुलिस आफिसर्स रूड टू दि सीन आफ दि इंसीडेंट।" भागे। गाड़ियों में भागे होंगे तेजी से। यह मैं स्वीकार करता हूँ और आतंकवादी भागे ट्रैक्टर से और ट्रैक्टर बहुत स्लो स्पीड से चलता है और यह अखबारों में आया है कि वह ट्रैक्टर से चले। शायद फिरोजपुर डिस्ट्रिक्ट था और वहाँ से वे बार्डर की तरफ भाग गये। इतना पैरामिलिटरी फोर्स, इतना पुलिस फोर्स बार्डर पर होते हुए भी वे उन आदमियों को पकड़ नहीं सके। उन को गिरफ्तार नहीं किया जा सका। यह अकर्मण्यता है यह इनफीशियेंसी है पुलिस और पैरामिलिटरी फोर्स की। इस से यही साबित होता है।

मान्यवर, दिल्ली में उसकी प्रतिक्रिया-स्वरूप जो घटनाएँ हुई वह अत्यन्त दुखद हैं और यही दुख का सब से बड़ा कारण है कि सांप्रदायिकता का जहर देश में फैल रहा है जो देश की एकता और अखंडता के लिये खतरा है। माननीय गृह मंत्री जी ने बताया, समाचार पत्रों में भी पढ़ा कि दिल्ली में शान्ति व्यवस्था स्थापित करने के लिये मिलिटरी का पलैंग मार्च कराया गया। निहायत मुनासिब था, लेकिन मान्यवर, यह तो माननीय गृह मंत्री जी बताने की जगह करें कि यह जो दिल्ली में सुनिश्चित घटनाएँ घटी हैं, जिस प्रकार से विभिन्न मुहल्लों में, कॉलोनिशों में इस प्रकार की घटनाएँ किए जाने की योजनाएँ बनाई गईं, उस समय आपकी इंटेजिजेंस कहाँ थी? सब कुछ होने के बाद आपने मिलिटरी को वहाँ भेजा। मान्यवर गृह मंत्री जी मिलिटरी भेज सकते हैं, जो भेजनी चाहिए, मैं उसका स्वागत करता हूँ, और सब आदमी यह मांग करते हैं कि पंजाब के बार्डर डिस्ट्रिक्ट में जो पाकिस्तान से मिले हुए हैं, वहाँ के बार्डर को भी सील करने के लिए, मिलिटरी की गश्त बढ़ाई जाए। मान्यवर प्रधान मंत्री जी भी शिकायत करते हैं, गृह मंत्री जी भी शिकायत करते हैं, विदेश मंत्री जी भी शिकायत करते हैं कि

पाकिस्तान के आदमी हिंदुस्तान के आतंकवादियों को प्रशिक्षण दे रहे हैं। सब स्वीकार करते हैं और शिकायत करते हैं और ये लोग भी निर्दोष लोगों को मारकर पाकिस्तान की ओर ही भागे थे। तो मैं गृह मंत्री जी से जानना चाहता हूँ कि अगर मिलिटरी की गश्त आप करा सकते हैं, पंजाब मंत्र कर सकते हैं दिल्ली के अंदर तो पंजाब के इस बॉर्डर पर आपको मिलिटरी रखने में क्या कठिनाई है, इसको स्पष्ट करने की कृपा करें।

मन्थर, हमारी इंटेलिजेंस, पिछली दफा भी जब पता चटाएँ हुई तो उसकी इन्फॉर्मेशन को चर्चा की गई थी। अब भी ऐसा ही नजर आता है। तो इंटेलिजेंस को सुगरने के लिए और दिल्ली तथा पंजाब के बॉर्डर पर चौकसी बनाने के लिए सरकार क्या कदम उठा रही है, इसके बारे में भी बताने की कृपा करेंगे? मेरे इतने ही प्रश्न हैं।

श्री अटल बिहारी वाजपेयी (मध्य प्रदेश) : उपाभाषित जी, 25 जुलाई को नुक्तापर मैं जो कुछ हुरा, उससे सारा देश दुबो है। लोगों में बेवैता है, गुस्सा है। अब मैं ताम्र तौन साल पहले ऐसा ही स्टाफंड हुआ था। 5 फरवरी, 1983 को ढिलवाँ में इसी तरह से बस के आँवों का, निर्दोष यात्रियों को, निरोह यात्रियों को उतार कर कत्ल कर दिया गया था। लगभग तीन साल से पंजाब में यह पित्रेता चल रहा है। पंजाबियों को नडियों में खून बह रहा है पंजाबियों को आँखों में आँसु जल बह रहा है। पंजाब में हिंसा और हत्या खुलकर खोल रही है।

उपाभाषित जी, हम इस समय बरनाला सरकार को बर्खास्त की मांग नहीं कर रहे हैं यद्यपि तीन साल पहले दरबारा सिंह को सरकार को ढिलवाँ के हत्याकांड के बाद बर्खास्त कर दिया गया था।

श्री वरबारा सिंह (पंजाब) : मैंने खुद इस्तीफा दिया था।

श्री अटल बिहारी वाजपेयी : हम बरनाला सरकार से इस्तीफे की भी मांग नहीं कर रहे हैं, न केन्द्र से कह रहे हैं कि आप बरनाला सरकार को बर्खास्त करो। अगर जरूरत होगी तो हम बरनाला सरकार से इस्तीफे की मांग करेंगे, अगर जरूरत होगी तो हम केन्द्र का भी इस्तीफा माँगेगे। आखिर यह हत्याकांड का सिलसिला कब तक चलेगा?

उपाभाषित जी, उस दिन इस सवाल पर बहस होती रही कि जो मारे गए वो एक कम्युनिटी के हैं या दोनों कम्युनिटियों के हैं। श्री चिदंबरम् यहाँ नहीं हैं। उन्होंने पुरे बयान दे दिया कि एक कम्युनिटी के हैं। उनके लिखित बयान में है। बयान शाम को हुआ। सरकार 12 घंटे में पता नहीं लगा सकी कि मरने वाले एक कम्युनिटी के हैं या दोनों कम्युनिटी के हैं? और फिर अगर पता नहीं था तो इसको एक इशू बनाने की क्या जरूरत थी जब चिदंबरम् साब बयान पढ़ रहे थे उन्होंने एक पर्चा पढ़ा, "मुझे गृहमंत्री जी से पता चला है कि मरने वाले दोनों कम्युनिटी के हैं।" पंजाब के अखबार लिख रहे हैं न्यूज एजेंसियाँ लिख रही हैं कि मरने वाले एक कम्युनिटी के थे। अब कहा जा रहा है कि दूसरी कम्युनिटी के थे मगर ऐसे थे जिनके केश नहीं थे। फिर कहा जा रहा है कि "वे घायल हुए हैं, मरे नहीं हैं।" मैं पूछना चाहता हूँ कि अगर दोनों कम्युनिटी के हैं तो क्या आतंकवादियों का पाप, अपराध कुछ कम हो जाता है? यह जिस इरादे से किया गया था, शायद इरादा यह था कि सारे देश में खबर फैलेगी कि एक कम्युनिटी के लोग मरे गये हैं, तो लोगों को उत्तेजना कुछ ज्यादा होगी। मगर जो नुकसान होता था वह हो गया। क्योंकि आपने 6 वजे खंडन किया था कि दूसरी कम्युनिटी वाले भी मरे हैं जबकि समाचार-पत्रों में, इवनिंग न्यूज में, न्यूज एजेंसियों ने दे दिया था कि एक कम्युनिटी के लोग थे। क्या बारह घंटे में भी यह सरकार सही खबर नहीं ला सकती?

उपाभाषित जी, आज भी गृह मंत्री का बयान कुछ मुख्य मुद्दों पर चुप है।

### [ श्री अटल बिहारी वाजपेयी ]

क्या बस में कोई सुरक्षा गार्ड था ? नहीं था । क्या मुक्तसर में जहाँ यात्रा बस में चढ़े तो कोई जाच पड़ताल करने वाला था ? नहीं था । क्या यह सच है कि उनके पास बैक्री-टाकी था ? वहाँ ट्रैक्टर कहां से आया ? ट्रैक्टर था भी या नहीं था ? वे कैसे भागे ?

उपसभापति जी, हम मांग कर रहे हैं, महानों से मांग करने रहे हैं, इसके लिए दिल्ली में हमें सत्याग्रह करना पड़ा कि सामा पर लगे हुए जिलों में पैट्रोलिंग के लिए आपको फौज बुलाने में संकोच नहीं होना चाहिए । किन्तु इसे दिल्ली में भी प्रतिष्ठा का प्रश्न बना लिया गया और चंडीगढ़ में भी प्रतिष्ठा का प्रश्न बना लिया गया । अखिर आपको फौज बुलानी पड़ी । फौज खाली पंजाब में ही नहीं बुलानी पड़ी, दिल्ली में भी बुलानी पड़ी । अगर पंजाब में फौज पहले ही बुला लेते तो शायद मुक्तसर के हत्याकांड को टाला जा सकता था । मगर केन्द्र ने सलाह नहीं दी । बरनाला सरकार आज इस स्थिति में नहीं है कि केन्द्र की सलाह को टाल सके । बरनाला सरकार अल्पमत में है । बरनाला सरकार कांग्रेस पार्टी के समर्थन पर टिकी हुई है । कल बरनाला दिल्ली आये थे, बूटा सिंह जी ने उनसे कहा दिल्ली में रहना ठीक नहीं है, जाओ वापस । वे चले गये । (समय की घंटी)

Sir, I would like to have some more time. In fact, the House should be given an opportunity to have a full debate. The matter is so important and the situation so grave that just seeking clarifications won't do. So, please give me some more time.

उपसभापति जी, फौज बुलायी, अच्छा किया । फौज को पैट्रोलिंग का काम दीजिए । अगर उस दिन रास्तों पर पैट्रोलिंग हुई होती तो यह घटना न घटी होती । मुक्तसर उन जिलों में है जो उपद्रवग्रस्त हैं । यह भी पता था कि

अगर अमृतसर में और गुरुदासपुर में आतंकवादियों का पीछा किया जायेगा तो वे और कहीं हमला करेंगे । अपने चले हुए स्थान पर हमला करेंगे । बड़े जारों से हमला करेंगे । क्योंकि आतंकवादी, इन समय जो कार्यवाही हो रही है उनके खिलाफ, उससे परेशान है । लेकिन इसके लिए रोकथाम की कोई कार्यवाही नहीं की गई ।

उपसभापति महोदय, दिल्ली में जो कुछ हुआ बड़ा दुखदायी है । दिल्ली के निवास के नाते मुझे लज्जा है, मुझे शर्म है । कल मैंने जले हुए गुरुद्वारे देखे, टूटे हुए मन्दिर देखे और मस्जिदों पर भी पत्थर मारे गये । दिल्ली की हवा बिगड़ गयी है । दिल्ली की हवा में जहर घुल गया है । 1984 के दिल्ली के दंगों में जब से निर्दोष लोग मारे गये गये थे । तब से दिल्ली में खाई चौड़ी हो गयी है । कल गृह मंत्री जी गये थे, उन्हें पता होगा । मैं भी उपद्रवग्रस्त क्षेत्रों में घूमा हूँ । पूरा समाज दो भागों में बटा हुआ है । कौन जोड़ने का काम करेगा, कौन उन्हें साथ लायेगा ?

तिलक नगर की घटना को टाला जा सकता था । चीर्बस घंटे आपको मिले थे । यह केन्द्रीय सरकार कठघरे में खड़ी है । केन्द्रीय सरकार दिल्ली के लिए सीधे उत्तरदायी है । मुक्तसर की घटना सवेरे हुई । पूरा दिन आपके पास था । तिलक नगर में पहले तनाव हो चुका है । उत्तम नगर में मुठभेड़ की नौबत आ गयी थी । तिलकनगर में डेढ़ सौ, दो सौ पंजाब से आए हुए शरणार्थी बसे हुए हैं, मंदिरों में पड़े हुए हैं । हम दो महानों से मांग कर रहे हैं कि इनको मंदिरों में मत रहने दीजिये, इनको कहीं और जगह ले जाइये, इन को बसाइये । मंदिरों में लोग आते हैं । उनको पंजाब से आए लोग अपने दुखभरी वास्तों सुनाते हैं । शायद बात बड़ा-बड़ा कर भी कहते हों । तिलकनगर में वातावरण गर्म हो रहा था । रात को स्थापा हुआ । रात में पुलिस का इंतजाम नहीं था । क्या रात में कर्फ्यू नहीं लगाया जा सकता था ?

गृह मंत्री कह सकते हैं, यहां पर अपना बयान दे सकते हैं, कि पूरा प्रबन्ध था, मगर जिन्ना प्रबन्ध होना चाहिए उतना नहीं। किया गया। (व्यवधान) श्री बूटा सिंह जी, इस बात को समझिये। यह प्रतिपक्ष और सरकार का सवाल नहीं है। तिलकनगर को घटना टाली जा सकती थी। सुबह दो पुलिस अफसर गये। मेरे पास उनके नाम हैं, एक कोई देवोल, डी० सी० पी० और ए० सी० पी० ठाकुर। वहां पर औरतें बैठी हुई थीं, धरना दिया हुआ था, रास्ता बंद कर दिया गया था। ऐसी नौबत नहीं आने देनी चाहिए थी। उनको समझा-बुझा कर वापस किया गया। लेकिन जाते हुए पुलिस अफसर ने ऐसे शब्द कह दिये। जिन से बात बिगड़ गई। इसपर कई जगह एक साथ मामले खड़े हो गये।

हरिजनों और जो सिख भाई वहां पर बसाये गये हैं, उनका पुराना झगड़ा है। सन् 1984 में इस झगड़े की जड़ पड़ गई थी। यहां पर सन् 1984 के दंगों में जो लोग उजड़ गये थे उनको मकान दिये गये थे। ये मकान इस क्षेत्र के हरिजनों के लिए बनाये गये थे। हरिजन बस्तों कह कर उस कालोती का उद्घाटन भी किया गया था। मैं मानता हूं कि सन् 1984 के दंगों में जिन लोगों को बसाया गया था वे भी हमारे कुकर्मों से उजड़े थे, उन्हें भी बसाना हमारा जिम्मेवारी है। लेकिन हरिजनों के दिलों में यह बात घर कर गई थी कि हमारी बस्तों में बने हुए मकान हमें नहीं दिये गये, दूसरे लोगों को दे दिये गये। उनको यह गम खाया हुआ है। वहां पर हरिजनों की बहुत बुरी हालत है। वहां पर गन्दगी है, नालियां नहीं हैं। वहां पर 10 घर जला दिये गये। उनको घर नहीं कहना चाहिए, झोपड़ियां हैं। क्या सरकार उनको बसाने के लिए कोई प्रबन्ध नहीं कर सकती थी? क्या उनके मकान उनको नहीं दिये जा सकते थे? यह

मामला सन् 1984 से चल रहा था।

मगर दिल्ली में हर मामले को लटकाया जाता है। दिल्ली में उत्तर-दायित्व बंटा हुआ है। दिल्ली में कोई केन्द्रीय कक्ष नहीं है—सत्ता का केन्द्रीय कक्ष जहां से फैसला किया जा सके।

कर्फ्यू लगाने में देर हुई। कर्फ्यू जल्दी लगाया जा सकता था। ऐलान करने के बाद उस पर अमल नहीं किया गया। मैं चाहता हूं कि दिल्ली में सारे मामले को एक उच्चस्तरीय जांच होनी चाहिए। इसमें प्रशासन विफल हुआ है। उस विफलता के बारे में पता लगाया जाना चाहिए जिससे भविष्य में इस तरह की गलती को दोहराया न जा सके।

वातावरण इतना विस्फोटक हो गया है कि जामा मस्जिद के इलाके में, होजकाजी में दो लड़कों को लड़ाई होती है। एक लड़का हिन्दू है, एक लड़का मुसलमान है। एक लड़का शराब पिये हुए है। पुलिस शराब हुए पिये लड़के को पकड़ कर ले जाती है। हिन्दू लड़के को क्यों पकड़ा गया, हिन्दू पुलिस थाने का घेराव करते हैं। वह लड़का शराब पिये हुए था। आज के वातावरण में लोगों की आंखों में मट्टी पड़ गई है। राजनैतिक स्तर पर इससे लड़ने की कोशिश करनी पड़ेगी। राजनैतिक नेताओं को जरा साफ साफ सुनने और कहने की आदत डालनी पड़ेगी।

उपसभापति जी, हमने बंदका आह्वान किया। लेकिन सचमुच में यह बंद नहीं है, यह आम हड़ताल है क्योंकि आवश्यक सेवाएं उससे मुक्त हैं। जब बंद का आह्वान किया गया था तो दिल्ली में उपद्रव नहीं हुए थे। दिल्ली में बंद के आह्वान को हम वापस ले सकते थे, लेकिन अगर हम वापस ले लेते तो दिल्ली में और उसके आस-पास जो छोटी-छोटी संस्थाएं और समितियां खड़ी हो गई हैं, वे बंद की बात करती। लोग भड़क रहे थे।

[ श्री अटल बिहारी वाजपेयी ]

भलत रास्ते पर जा रहे थे। हुल्लट और बिगड़ जाती। गान्धियावाद में बंद का आह्वान हमने नहीं किया था, लेकिन बंद हो गया। गुजरात में बंद के आह्वान में हम शामिल नहीं हुए थे। बंद की संगठित कार्यवाही रोष को रास्ता देने का एक तरीका है। हमने जिम्मेवारी ली है कि हम शांति बनाये रखेंगे। लेकिन अगर कांग्रेस पंजाब में, चंडीगढ़ में, बंद में शामिल हो सकती है तो दिल्ली में क्यों नहीं हो सकती है? इसलिए कि पंजाब में कांग्रेस विरोध में है और दिल्ली में सत्ता में है?

MR. DEPUTY CHAIRMAN: Kindly confine to seeking clarifications now. A large number of speakers are there.

SHRI ATAL BIHARI VAJPAYEE:

Sir, I would like to know this from the Home Minister. He will say, "You are referring to the Congress (I). I am the Home Minister of the country. I have nothing to do with the Congress (I)." But the bandh question was raised by my friend here.

100 P.M.

श्री बूटा सिंह : यह जो आप विदेशी भाषा बोल रहे हैं यह मेरी समझ में नहीं आ रही है।

श्री अटल बिहारी वाजपेयी : पंजाब में कांग्रेस, सी०पी०आई०, सी०पी० (एम) ये बंद में शामिल थे और बंद शांतिपूर्ण हो गया। यहाँ भी मैंने निर्मल्लेख दिया था कि आप भी बंद में शामिल हो जाइये लेकिन आप शामिल नहीं हुए ... (व्यवधान) ...

श्री बूटा सिंह : उपसभापति जी, इसका उत्तर तो मैं दे दूंगा क्लैरीफिकेशन का लेकिन वाजपेयी जी जैसे बहुत सुदृढ़ नेता यह समझें कि जैसे दिल्ली की पृष्ठभूमि रही कल परसों क्या यही पंजाब की थी। पंजाब में सब लोगों ने शोक मनाया। अगर यहाँ भी शोक

होता है तो यहाँ भी वही कुछ होता। यहाँ पर कल जो कुछ हुआ वह अभी चल रहा है और इसके दरम्यान आपका बंद हो गया। यह ऊपर से और बोझा लाद दिया गया।

श्री अटल बिहारी वाजपेयी : उपसभापति जी, यह भी स्पष्टीकरण मिलना बाकी है कि क्या सरकार इस सारे मामले की जांच करके, यह कह चुका है मगर फिर भी दोहराना चाहता है कि इस समय इंतजाम में जो कमियाँ और खामियाँ दिखाई दी हैं क्या उनका पता लगाने का प्रयत्न करेगी? आखिर में, गृह मंत्री महोदय ने घोषणा की थी कि वे नेशनल इन्टीग्रेशन कौंसिल की बैठक बुलाने वाले हैं ... (व्यवधान) ...

एक माननीय सदस्य : घर जल रहा है।

श्री अटल बिहारी वाजपेयी : घर जल रहा है तो घर को बचाने के लिये जहाँ फायर ब्रिगेड की जरूरत है तो उस फायर ब्रिगेड में लगातार पानी आता रहे इसका भी तो प्रबंध करना पड़ेगा। ... (व्यवधान) ...

श्री एन० के० पी० साल्वे (महाराष्ट्र) : वाजपेयी जी एक बहुत मेच्योर्ड और परिपक्व नेता हैं, राष्ट्रीय भावनाओं से ओत-प्रोत हैं। हम एक बात जानना चाहते हैं कि जब हम मुंबईवालों में मुंबतिला है, शासन मुंबतिला है तो ऐसे दक्त पर आपने बंद का आह्वान किया तो क्या यह उचित है आप इसको जस्टिफाई करते हैं? यहाँ पर वाजपेयी जी को इसका स्पष्टीकरण करना है।

श्री अटल बिहारी वाजपेयी : उपसभापति जी, अगर पंजाब में बंद का औचित्य था और जिस बंद में कांग्रेस शामिल थी, सी०पी०आई० शामिल थी, सी०पी० (एम) शामिल थी ... (व्यवधान) ... तो दिल्ली में बंद गलत हो सकता है?

**SARDAR JAGJIT SINGH AURO-RA** (Punjab): I would first like to first speak about the very sad and heart rending happening in Punjab. There is no doubt that it was a dastardly act and every community and every individual would condemn it and does condemn it.

Sir, we have now been given certain details about how it happened and what action is being taken and it ends by saying that the Government is determined to come down with a heavy hand on anybody indulging in violence, strict orders have been issued to concerned authorities in this regard. And similarly it says that the Punjab Government has been told to take immediate action. I am rather surprised at these because these things have been happening all the time. The question is what results have they produced. Therefore I would again submit very humbly that these orders and instructions are never going to be effective because Government on their own are doing their best. But there is one aspect which came to my notice yesterday that Mr. Rabeiro and the Governor were summoned here to discuss the Punjab problem. It was mentioned in the papers that the Chief Minister of Punjab, when he came here, was asked to go back. So, my question is are we having two separate authorities or whether instructions are being given separately or is there no one Government in Punjab? I am saying this because if you have this sort of thing that means that you are never going to get results. There must be a unity of command. I think the Chief Minister is a person who is to look after everything. (Interruptions) It came out in the papers that he was told like this. Therefore, I am just saying it. On the other hand I would like the hon. Home Minister to throw light on whether the Chief Minister also took part in the parleys.

**SHRI VISHVJIT PRITHVJIT SINGH** (Maharashtra): Is it a complaint from your party?

**SARDAR JAGJIT SINGH AURO-RA**: The point is how you are managing the affairs at the Centre? That is my complaint.

As far as happenings in Delhi are concerned, I would like to submit that the trouble has been brewing for more than two months. There have been growth of Shiv Sena, Shakti Sena and Hindu Manch. I have drawn the attention of the Government to this effect. I also met the Lt. Governor on Wednesday and told him about the trouble that had taken place on the 15th in Uttam Nagar which was a precursor and urged him to take stringent action. I was given an assurance that everything would be done. I have been to the affected area and saw a Gurudwara was burnt, a house opposite the Gurudwara and vehicles were burnt and the police was standing next door on the cross roads but they took no action. There is no doubt about that. Therefore, to say that the police took action is totally wrong. The police was inactive and unsympathetic. Then, Sir, if you notice what happened in Tilak Vihar, no mention has been made about it in this statement. I am sure that most of you know that nearly 800 to 1000 widows who were affected by November, 1984 carnage have been housed there. This is a place where police opened fire killing the people who were standing on the roof tops. Now, it is amazing that the police which is located in that area should be so insensitive and could not realise what they were doing to the children of those widows who had lost their husbands. (Time bell rings).

The next point I want to make is if the Government is always going to explain away what is happening in Delhi is because of what is happening in Punjab. Am I to understand that this reaction is acceptable to the Government? Or are they going to fight against it? Therefore, it is important for us to realise that

[Sardar Jagjit Singh Aurora]

are we going to play into the hands of the extremists or are we going to be sensible? Is the Government going to be firm and take timely action to see that these things do not occur again?

Lastly, I would like to mention here that the police has not only failed to take action at the right time but the way they have arrested people and the way they have been imposing restrictions, is very much one-sided. I have received many complaints and it may be worthwhile for the hon. Home Minister to let us know the number of people who have been arrested; and how many are of different communities. Well, Sir, I am sorry to say this because I am the last person who would like to mention about this. But when you go there and see on the spot what is happening then you will realise. I visited that area...

SHRI KALPNATH RAI (Uttar Pradesh): They are criminals.

MR. DEPUTY CHAIRMAN: Please put your question and conclude.

SARDAR JAGJIT SINGH AURORA: I just want to take one more minute.

When we went to that area we duly took passes and there was no curfew. The people were just wandering around and the police was not imposing any discipline or any curfew. In the situation like that, that is between 4 to 6 on the 26th evening, how can you expect that the police is going to carry out their duties properly? Thank you, Sir.

SHRI CHITTA BASU ( West Bengal): Without any preamble, I would like to put certain points for clarification. Number one is that tension was being built up for several months and factors were very much there because the terrorists have got

a definite aim to achieve. Their aim is to cause migration of minorities from Punjab and thereby to cause chain migration of other communities from other parts of the country. That is the calculated design of the terrorists. Therefore, after the Mandu operation, it should have been generally accepted or anticipated rather that the terrorists will have to strike back again in order to get their presence felt. All these factors were there and on the basis of these factors and others also, tensions were being built up. My question to the hon. Home Minister is what was the actual role of the intelligence machinery of our country? Is there any intelligence machinery in the country? Had there been any, is it not a gross failure of the intelligence of our country and on the basis on this failure, I would like to know what steps the Government would like to take now? Now, the Muktasar culprits, as per the press reports are reported to have proceeded towards the Indo-Pakistan border. Somebody has said that they have travelled by a slow moving vehicle. Does the Government has got any proposal under consideration for the creation of a security wall in the border area in order to ensure stoppage of infiltrators from Pakistan into this country? Whether they have got any specific proposal in this regard? It has been a general complaint that Punjab Police contains some communal elements. Delhi Police is also not free from communal elements and even during this drive out the communal elements in the police force had their own role to play. This is my complaint. What steps the Government proposes to take now to deal with these communal elements in the police force? Lastly, Sir, on these very points, Mr. P. Chidambaram made a statement on Friday last saying that officials responsible for the riots or the failure of the officials to stop riots will be identified and responsibility will be fixed. They will be taken seriously. Puni-

ive actions will be taken against those erring officials. In this case, the Union Government has a responsibility for the law and order of Delhi. Have the Government fixed responsibility for the failure of the Government to prevent the rioting? If so, what are the names of those officials on whom the responsibilities have been fixed?

Lastly, whether the Government proposes to take a comprehensive enquiry into the Delhi riots particularly?

श्री एस० एस० ग्राहलूवालिया (बिहार):  
उपसभापति महोदय, 25 जुलाई, को मुक्तसर में जो घटना घटी है यह आज की तारीख में एक बहुत बड़ा कलंक का धब्बा है और खासकर उस देश के लिये, उस मुल्क लिये जिस मुल्क का प्रधान नारा "अहिंसा परमो धर्म" है। इससे पहले इसी तरह की घटना, 5 अक्टूबर 1983 को जब इसी तरह बस के पैसेजरो को उतारकर गोली से भून डाला गया था, पंजाब के इतिहास में एक कलंक का टीका बनकर उभरी थी। अभी हमारे पूर्व कुछ वक्ताओं ने जहाँ कहा कि आर्मी ही इसको कंट्रोल कर सकती है। याद रहे कि अक्टूबर 1983 से लेकर 1985 तक जब तक कि वहाँ पर डेमोक्रेटिक सरकार नहीं बनी, तब तक पूरा पंजाब आर्मी के ही कण्ट्रोल में था। उसी के बीच आपरेशन ब्लू "स्टार" करने को बाध्य हुई थी सरकार, उसी के बीच सड़कों पर निहत्थे लोगों को मारा गया, उसी के बीच काफी तरह के संवासवादी कार्रवाइयाँ होते रहे और उसको हमारे कुछ राजनीतिक दल ऐसे संवासवादियों को पोसते रहे, पालते रहे, बढ़ावा देते रहे।

पंजाब की घटना के बाद दिल्ली में जो रिएक्शन हुआ, दिल्ली के लोगों ने जो अपनी आँखों से देखा यह फिर एक शर्मनाक घटना घटी। हमारे मुल्क में जहाँ धर्मनिरपेक्षता हमारे गणतांत्रिक इतिहास की फाउन्डेशन है, उसकी नींव है, जहाँ धर्मनिरपेक्षता को लेकर हमारा मुल्क सारे विश्व में डंके की चोट पर आवाज लगाता है और अपनी धर्मनिरपेक्ष सरकार

का प्रचार करता है, उसी धर्मनिरपेक्ष मुल्क के अंदर कुछ राजनीतिक दलमशरूम की तरह, बरसाती मैदक की तरह उग रहे हैं और जगह-जगह पोस्टर लगाये जा रहे हैं। उग्रवाद अगर किसी और उग्रवाद को जन्म देने से खत्म होता, तो शायद सारे विश्व में उग्रवाद कभी का खत्म हो गया होता। यहाँ सिख उग्रवाद को खत्म करने के लिये एक नया हिन्दू उग्रवाद पैदा किया जा रहा है और बड़े-बड़े पोस्टर लगा कर शपथ ली जा रही है कि 31 अक्टूबर, 1986 के अंदर हिन्दुस्तान के सभी सिखों का अगर सफाया नहीं किया गया, तो इस जमीन पर यह सिख जो भार है, यह इस हिन्दुस्तान को बरबाद कर देंगे, इस तरह की बातें उछाल कर यहाँ जो घटनाएँ बन रही हैं और जो राजनीतिक दल इस साथ दे रहे हैं, इनसे जरा पृथिये, कभी यह अपने घड़ियाली आँसू राज्य सभा में बहाते हैं, कभी यह अपने घड़ियाली आँसू और दूसरी विशाल सभाओं में बहाते हैं और कहते हैं कि हम इसका फैसला करना चाहते हैं शान्ति लाना चाहते हैं। हमने गुरु ग्रन्थ साहब जलते हुए देखा है, हमने कुरान-शरीफ जलते हुए देखा है, हमने मंदिरों को उजड़ते हुए देखा है। इन लाशों के सौदागरो से पृथिये कि यह लाशों का व्यापार कब तक चलता रहेगा?

इस मुल्क को बरखादी के रास्ते पर ले जाने वाले कभी कहते हैं कि वह क्रिश्चियन स्टेट बनाना चाहते हैं, कभी कहते हैं, वह सिख स्टेट बनाना चाहते हैं, कभी कहते हैं, वह मुसलिम स्टेट बनाना चाहते हैं। हिन्दुस्तान एक धर्मनिरपेक्ष देश है, रहा है और रहेगा। हिन्दुस्तान में पंजाब से बाहर रहने वाले पचास लाख सिख जिनको आप लोग बलि का बकरा बना कर जो आतंकवादियों और संवासवादियों का चक्रांत है कि आस-माइशेस हो और फिजिकल खालिस्तान हम बनायें। उस चक्रांत में डालकर आतंकवादियों को मदद कर रहे हैं।

मुक्तसर की एक घटना के बाद तिलक नगर की बात अगर सोचें—तिलक नगर



[श्री एस० एस० आहलूवालिया]

ही एक ऐसी कालोनी थी जहाँ 1984 नवम्बर में कोई घटना नहीं घटी थी। पूरे दिल्ली शहर के मंदिर क्या खत्म हो गये थे कि पंजाब से आये माइग्रेटेड लोगों को सिर्फ तिलक नगर में ही जाकर रखें जब कि वहाँ वह आवाज उठा कर वहाँ के लोगों को मडकाये और हिंसा की भावना को बढ़ाये उनके दिल में। आप अगर ध्यान से देखें, तो आपको नजर आएगा कि यह जो माइग्रेशन आरगेनाइज करके लाई जा रही है और लोगों के दिल में और दिमाग में यह सेंटिमेंट जगाये जा रहे हैं कि इसके खिलाफ आवाज उठाई जाये।

श्री वीरेन्द्र वर्मा : आरगेनाइज करके लाये जा रहे हैं ?

श्री एस० एस० आहलूवालिया : मेरा कहना है कि इसमें आप लोग एक जुट हों और यह लाशों की सोदागरी बंद करें, यह ताण्डल नाच बंद करें।

श्री वीरेन्द्र वर्मा : बहुत सही जजमेंट है आपकी !

श्री एस० एस० आहलूवालिया : मैं गृह मंत्री जी से सिर्फ इतना ही कहूंगा कि साथ-साथ हमकी भी इनकवारी करें कि पुलिस ने, जो कि रक्षक है वह भी भक्षक के रूप में खड़ी थी, कल जिन लोगों की पुलिस की गोलीबारी से हत्या हुई है वह उन लोगों की रक्षा करने गई थी, लेकिन वह मारे गये हैं और जितने लोगों को एरेस्ट किया है उसमें कितने सिख हैं और कितने शिव सेना के कर्मी हैं, यह जरा हाउस को बताये ? धन्यवाद।

SHRI V. GOPALSAMY (Tamil Nadu): Mr. Deputy Chairman, last Friday was a black Friday for those people who boarded the bus in the early morning hours without knowing that they would fall prey in the cruel hands of death. My heart goes in sadness to the members of those bereaved families. In his statement the Minister stated that again on 26th morning at 8 a. m. a crowd of about

a thousand Persons gathered in Tilak Nagar, started shouting slogans and blocked the traffic. In no uncertain terms I condemn communalism in any form, whoever rises it. Why were the fourteen persons killed at Muktsar? It is because they did not belong to a particular community? Is it because they did not belong to a particular faith? Or is it because they had committed the sin of having been born Hindus? Those terrorists, whoever committed this barbarous, cruel, savage, dastardly act do not deserve to live in a civilised society as I said the other day also. At the same time we should not fail to condemn mob violence, communal violence. Both terrorism as well as communal violence are very very dangerous. Now, the gap between the two communities is widening under the very nose of the capital, under the very nose of the Government in Delhi. The gap is widening and the situation is very explosive and grave. We are sitting on a volcano. Wherever you go on every road, in each and every nook and corner in Delhi you see gun-wielding policemen. But by 8 o'clock in the morning what were your policemen doing when a thousand persons were gathering? Whenever we walk on roads, quite often we are stopped because some VIP some VVIP, is coming that way. Yet when a thousand people had gathered not during night but at 8 o'clock in the morning in Delhi what was your intelligence doing? Your intelligence has totally collapsed your police has totally failed. I appreciate the honourable Home Minister as well as leaders like Shri Vajpayee visited the disturbed areas to bring normalcy. But at the same time it is my duty to point out that you have failed to take proper steps to bring communal harmony between the two communities. What steps has the Government taken all these months? Even now the situation is so grave atmosphere is so

charged. Even a small incident can ignite trouble. That is why I said we are sitting on a volcano. What steps is the Government taking? The Government is acting like an ambulance..

AN HON MEMBER: Supply knives.

SHRI V. GOPALSAMY: You go to Tamil Nadu and get knives. Why do you distract me? This is a very serious matter that we are discussing and you are distracting me.

(Interruption)

MR. DEPUTY CHARIMAN: You kindly address the Chair.

SHRI V. GOPALSAMY: It is most unfortunate that some of the members have distracted me.

Now, what are you going to do? What are you doing? The Government, is acting like an ambulance. Only after the incident takes place, you rush there. But what are you going to do and what action are you going to take to bring about communal harmony because the gap is widening? Mutual suspicion is growing and distrust is growing in Delhi. Therefore do not fail to see the writing and distrust is growing in Delhi. What steps are going to take to bring about communal harmony in Delhi?

MR. DEPUTY CHAIRMAN: Mr. Abdulla Koya.

SHRI B. V. ABDULLA KOYA (Kerala): Mr. Deputy Chairman, Sir, it is with great anger and anguish that I join hands with my colleagues here to condemn the most dastardly assassination of the innocent bus travellers at Muktsar. What an unfortunate country ours is when we have to bow our heads in shame against such killings whether it is the bus passengers at Muktsar or the complete household members at Ahmedabad. Now, Sir, it has become the duty of all of us, whether we are politicians or religious minded people not only to condemn such atrocities but also to find out jointly a total remedy for such

devilish acts by forming a united front on this issue.

I would request the Government to form peace committees in all the trouble-stricken districts, to put a strict ban on newspapers from publishing one-sided reports on communal incidents—I find even some of the popular dailies have in their own way given a religious colour to such incidents—and to prohibit religious processions from being taken through sensitive localities and through new or unnecessary routes of other communities. You have to learn a lesson from this. Such processions can be taken through a limited route where there would not be much of a trouble. What is the use of having processions in a zigzag way, taking a long time, over a longer route, when people make all kinds of slogans and all that? Then, Sir, I would request the Government to put a ban on anti-religious and obscene slogans being raised in public meetings and processions, to deploy military and paramilitary contingents containing people from all communities in the riot-affected areas and to reorganise the Intelligence Department so as to enable the Government to take effective and urgent action. (Time bell rings). My colleagues here have mentioned about this and they have said that the Intelligence will be informing the Government of these things only after the incidents actually take place and not before. Yes, not before; never. They never inform the Government before hand even though there are signs and symptoms of such disturbances. They never inform the Government at the right time.

Then, Sir, I would say that Collectors and SPs should also be made responsible for communal violence in their areas and they cannot be allowed to go scot-free.

Sir, I would request the honourable Home Minister to reply to all these points.

MR. DEPUTY CHAIRMAN: Yes, Mr. Salve.

SHRI N. K. P. SALVE: Sir, we are talking on a matter and at a time both of which are sensitive, extremely delicate and call for not only the highest restraint, but also a total realisation that every word that is spoken in this House on this subject is capable of being misunderstood by the people and the country and is likely to create more trouble. It is unfortunate, Sir, that out of the misfortunes of the people of Punjab and that of Delhi, some political parties have not shown the restraint not to make political capital out of it.

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): This is a frivolous allegation, Sir.

SHRI N. K. P. SALVE: Have I taken any party's name. All I have said is that this is the occasion on which the maximum restraint is called for. Let nobody taken political advantage of a most unfortunate situation, a perilous situation, a difficult situation. It is not only the Government's job, Sir. It is also the job of every citizen and more so of the elected representatives that we do not say or do anything which is likely to aggravate the situation one way or the other.

Sir, a bunch of thoughtless, fanatical lunatics is indulging in the most diabolical spectacle of violence in Punjab which has shocked the human conscience. No amount of invectives, no amount of words, can ever be adequate to condemn what they have done. After perhaps the Jallianwala tragedy where an insane general of the British Army killed unarmed men, the carnage in Punjab where passengers were killed would perhaps stand out as one of the most shocking degradation in human values and human civilisation. But, Sir, the crucial question that has got to be taken into consideration is

when we are really condemning violence, what is it and who is it that we are wanting to condemn? Is it the right time when we should find fault with a set of people, one set of people, or specially Government agencies, to whom maximum assistance has got to be given? Not for a moment do I submit that if the police has been standing as helpless spectators, when shops are being burnt and people are being done to death, that should not be brought into the House, or that should not be brought to the notice of the Government. But the question, Sir, is, are we going to counter ruthless violence against this sort of violence? I am talking with reference to those who are suggesting today that let the army be deployed in Punjab. Today there is a duly constituted Government. It is unfortunate that the duly constituted Government in Punjab is losing credibility, and losing credibility very fast. But it is the responsibility of that Government. And the General, who is unfortunately not here, and who was waxing eloquent to give advice to this Government on what it should do in the situation here in Delhi, forgetting that the situation was brought under control in just a few hours' time, would do very well to give that advice to his Government. The Centre is doing everything possible to support the Barnala Government. I for one trust Mr. Barnala. I wish I could trust more of his party men, Sir. The real difficulty arises out of the fact that we are not taking a very balanced view of the whole situation. All of us are apt to be swayed by the situation. The events are such. I do not blame also the people, who feel very highly agitated. The situation is such. This sort of carnage taking place in Punjab is, as I said earlier, shocking human conscience; it raises tempers, it raises the passions of the people. But even in the midst of such perilous circumstances we need to show a modicum of restraint which, I am afraid, was not shown in this House.

(Time bell rings). That is one thing. We should not say anything which will imperil the interests of the minorities, either in Punjab or in Delhi.

Sir, one of the top-most Akali leaders had the audacity to make a statement that it is Prime Minister Rajiv Gandhi who is responsible for the riots in Delhi. I have nothing to say about the sheer absurdity and ridiculousness of the statement. But does he forget—I think, Sir, he would be one or his type would be one who would realise that when in 1984 Prime Minister Rajiv Gandhi's mother's dead body was lying, he was the one who was patrolling the entire city to ensure that the riots come to an end. (Interruptions)

आपके लीडर बोल चुके हैं। आप इस तरह से इंटरवीन कर के उनकी कुछ मदद नहीं करेंगे।

श्री सत्य प्रकाश मालवीय : श्रीमती इंदिरा गांधी की हत्या के तुरन्त बाद सरकारी टी० वी० में दिखलाया गया : "खून का बदला खून से लेंगे"।

SHRI N. K. P. SALVE: There are people who talk this sort of a thing that vengeance of blood will be taken by blood. I was referring to a different point. A person who is at the helm of affairs of the nation, who is so devoutly dedicated to ensure that there is restoration of peace, that he has to protect the life and property of everyone irrespective of caste, creed, community or religion, and who risks his life to ensure that amity and peace are restored is being accused. It is most distressful and most atrocious that this sort of accusation should have been levelled against him.

I am happy, in a way, that there were no lapses. I have no comments one way or the other that the police people did not act in time. But I do not know certainly that the Government has acted very firmly to

put down the trouble which has arisen in West Delhi area and I do congratulate them for bringing it under control. It has to be kept under vigilance. The mischievous forces are at work not only in Punjab, but in other States also. I would like to know from the Home Minister as to what steps are being taken to ensure that this sort of trouble does not spread to other States. Thank you.

MR. DEPUTY CHAIRMAN: Shri Buta Singh will reply now.

SHRI SUSHIL CHAND MOHUNTA (Haryana): Sir, my name is there. Some important questions have to be put.

MR. DEPUTY CHAIRMAN: All the parties have taken the allotted time. All the leaders have been invited. Now there is no time. The Home Minister has to go to the Lok Sabha.

SHRI SUSHIL CHAND MOHUNTA: In asking clarifications, there is no party consideration.

MR. DEPUTY CHAIRMAN: In case there are any questions to be asked, let the Minister reply now. When he sits down, you can certainly ask questions. I will allow you.

श्री सत्य प्रकाश मालवीय : मेरा निवेदन है कि व्यक्तिगत रूप से हर सदस्य को अधिकार है क्लैरिफिकेशन मांगने का और वह माननीय मंत्री जी के वक्तव्य के पहले होना चाहिये। यह परिपाटी पहले सही है और इस को आप मानिये।

SHRI BUTA SINGH: Mr. Deputy Chairman, Sir, I would like to start... (Interruptions)

श्री शरद यादव (उत्तर प्रदेश) : मेरा प्वाइंट ऑफ आर्डर है। मान्यवर, सुन लें।

MR. DEPUTY CHAIRMAN: Please don't disturb the Minister.

SHRI SATYA PRAKASH MALA-VIYA: You may refuse or reject the point of order. Kindly listen to his point of order.

SHRI SUSHIL CHAND MOHUN-TA: You may reject the point of order. But kindly listen to it.

SHRI BUTA SINGH: Are you the Chairman?

SHRI SATYA PRAKASH MALA-VIYA: I am also speaking to the Chairman.  
(Interruptions).

मैं नियम 258 को कोट करना चाहता हूँ।

MR. DEPUTY CHAIRMAN: Your leader has been given time. Now, do you want to listen to the Minister's reply?

श्री सत्य प्रकाश मालवीय : मैं सुनना चाहता हूँ लेकिन जो सदन का नियम है उस की ओर भी सदन का ध्यान आकर्षित करना चाहता हूँ।

SHRI SUSHIL CHAND MOHUN-TA: Sir, I want to say that it will be setting a very bad precedent. I have no objection if you so decide. But once a point of order has been raised you may kindly listen to it and determine whether it is valid or not. But you don't want to listen to the point of order.

MR. DEPUTY CHAIRMAN: There was no point of order.

SHRI SATYA PRAKASH MALA-VIYA: He rose on a point of order. That has to be heard.

SHRI P. N. SUKUL (Uttar Pradesh): It is implied that it is rejected.

SHRI SATYA PRAKASH MALA-VIYA: Without hearing it? Sir, I want to draw your attention to Rule 258.

MR. DEPUTY CHAIRMAN: Please sit down. Mr. Yadav did not make a point which is to be ruled here. That is what I said. Please sit down. (Interruptions).

SHRI SATYA PRAKASH MALA-VIYA: He rose on a point of order. You will have to listen to it.

MR. DEPUTY CHAIRMAN: If there is a point of order, I will certainly listen. What is your point of order?

श्री शरद यादव : मान्यवर, मैं शुरू से कह रहा हूँ कि आप मेरी बात को सुन लीजिये, मेरा वाइंट आफ आर्डर यह है कि यह इतना गंभीर मामला है कि यदि मंत्री जी आधा घंटा बाद जवाब दें तो हमारी बात भी जा जाती ...  
(व्यवधान) कल दंगों के दौरान मैं घूमता रहा हूँ, मेरे मन में बड़ी वेदना भरी हुई है, मुझे मौका मिल जाता तो अच्छा रहता। यह बहुत गंभीर मसला है, बहुत से लोग इस पर बोलना चाहते हैं। इस लिये मुझे मौका दीजिये।

MR. DEPUTY CHAIRMAN: I understand the point. All the Members are interested in speaking on the subject in the House because it is a very important matter. I am aware of it, that is true. That is why we have given as much time as possible to almost all the leaders of the political parties and even to some others also who wanted to seek clarifications. But what I said was that let the Minister make a statement in reply to the points already made. And if here is any point left out, certainly you can ask further. That is my point. Now, the Minister please.

SHRI BUTA SINGH: Mr. Deputy Chairman, Sir, I would like to start from where the last hon. Member in this today's debate was seeking clarifications from the Government, viz. Shri N.K.P. Salve. Sir, I think, he spoke out the mind of the House when

he said that every word that we say on the floor of this House is likely to be not only interpreted but it is also likely to either add or smoothen the situation outside the House, in Delhi and elsewhere. Therefore, it is but natural that all the sections of this House should have exercised that kind of restraint even while seeking clarifications, passing certain remarks, and giving certain details. But, unfortunately, Sir, I find myself that this spirit has not been maintained by the most responsible and the top-ranking leaders of certain parties. This is not an allegation. But, I am afraid, if this is the impression which they tried to give through innuendoes and remarks, the Government is always open to this House, we are prepared to listen to them and give clarifications on what ever information is available and seek further information on the suggestions of the hon. Members of Parliament. But certainly, Sir, we cannot provide answers to certain things which are said in a tone and in a manner which is likely to hurt the feelings and aggravate the situation on the ground.

Sir, I will start with our distinguished new Member, Shri Jagjit Singh Aurora. Sir, I think, now it will be too much on my part if I have to pass the remark today also. He has followed the drill. After passing those remarks, he has left. He has left the House very conveniently. May I take it that this is the culture that the Akali Party likes to have in the representatives that they sent to this House or the other House? Sir, they must make responsible statements. Then they must also be ready to face the facts. And in case where they adopt this kind of attitude, then I should say that this attitude itself has a lot of things to explain in Punjab. We should not forget it.

**SHRI ATAL BIHARI VAJPAYEE:**  
What attitude you are referring to?

**SHRI BUTA SINGH:** The attitude of passing allegations, making speeches, leaving them in the air and running away from the field and, let

the things happen in their own way. If you read the history of Punjab for the past five years, exactly this has been happening from within the precincts of the Golden Temple, happening from Chandigarh. This has been happening from all the quarters that they have started in Punjab. But I am not going to open that Pandora's box. But this is just a part of the callous attitude towards the most serious, heinous crimes being committed on the countrymen in broad daylight in Punjab. I would like this august House to take note of this.

Then, Sir, two or three hon. Members mentioned as if I ordered Shri Barnala to go back far from being true. Sir, I checked up on that particular day. I myself wanted to talk to Barnalaji. I found that Barnalaji and also Bansilaji they had to come to Delhi for certain purposes of their own official business. I requested both of them, this Muktsar incident is likely to have repercussions in all parts of the country but yours being the most vulnerable States, Punjab and Haryana, you should be immediately rushing back. Take the situation into your hands and see that nothing happens. What is wrong if I made a request to both the Chief Minister and immediately both of them Barnalaji had some difficulty because his plane had gone back, and we helped him and he went back, and he did take certain measures which really helped the situation in Punjab. But Sir, I would like the hon. Members to realise that we do not function in that fashion that if a particular Chief Minister happens to belong to a particular party, which is not the party which rules here, we do not take different attitudes, carefully. Sir, as a Home Minister I cannot afford to have that attitude. I have to carry the whole country. I have to seek cooperation from all quarters whether we agree with them politically or not. Unless we really adopt that approach among ourselves, unless we really come forward to help each other, Sir, my submission is that

[Shri Buta Singh]

howsoever mighty the Home Minister or anybody may be, we cannot really manage this huge big country with great people. We have so many diversions, so many things which are not common. We have to seek their co-operation. I am sure the House will permit me in seeking this co-operation unhindered whether a particular Chief Ministers happens to represent this party or that party.

Now, coming to these two incidents, about Punjab, Delhi, as a matter of fact one is the beginning and the other is the manifestation. What has happened in Muktsar was so gruesome and dastardly, most unfortunate and it was my duty to go and see that situation. The hon. Member Salveji mentioned Jallianwala Bagh. Sir, I should say even

यह जो मुक्तसर में हुआ है इसमें जनरल डायर भी देख कर कांप जाते । जिस प्रकार से ये हत्याएँ हुई हैं और जो हमने वहाँ जाकर देखा है, कोई भी इन्सान किसी धर्म का क्यों न हो, वह देख नहीं सकता था और जिस ढंग से उनकी हत्याएँ हुई हैं उनमें बिल्कुल मासूम लोगों को मारा गया है । दुख की बात यह है कि इन सब में 15, 20, और 25 की आयु के थे, एक-आध 48-50 के थे । बाकी सब के सब नौजवान थे । उनकी हत्याएँ हुई हैं । इनको देखने से सर होश में रहना बहुत मुश्किल था । परन्तु जो दीपेन घोष जी ने कहा यह षडयंत्र है, बहुत गहरी साजिश है और यह साजिश ऐसी साजिश है जिसमें बहुत से लोग विलिंगली, अनविलिंगली बाईं और सेटीमेंट्स अच्छे भले लोग भी उसमें फंस सकते हैं अनफारचेवुली ऐसा लग रहा है, बहुत से लोग हमारे देश में जानते हुए भी कि यह सब से ज्यादा भयंकर किस्म का कांड हुआ है हमारे देश में । हम फिर भी उसके इशारे से, उसके जाल में, उसकी चालों में, इस ढंग से फंसते जा रहे हैं, नजर पड़ा रहा है । मुझे दुख हो रहा है, मुझे डर लग रहा है, आपने भी कहा कि यह जो षडयंत्र खलिस्तान का, देश के दुश्मन

का है, उग्रवादियों का है, पूरे देश में पनपता जा रहा है । बावजूद इस के कि इतने मैसिव स्टैंड्स में होने परा-मिलिट्री और दूसरी फोर्सिंग और एजेन्सियां लगा रही हैं । वे लोग कभी-कभी सफल हो जाते हैं । जहाँ जी चाहता है, ऐसी भयंकर घटनाएँ कर डालते हैं जो सारे देश को चकित कर देती हैं । मुक्तसर की घटना भी इसमें से एक है । उसके बाद यह दिल्ली में हुआ । मुझे ऐसा लग रहा है कि जिन लोगों ने ये बातें दिल्ली में की हैं, ये उन्हीं दरिन्दों के भाई-बहिन बन कर कार्यवाही की है जो आतंकवादी फैला रहे हैं । जो कुछ दिल्ली में हुआ है, इनके मायने यह हैं कि वे चाहते हैं कि पंजाब से भी एक वर्ग के लोग उजड़े और पंजाब के बाहर से दूसरे वर्ग के लोग उजड़ें । इसमें उनका काम हो जाता है । इसमें जो भी दल हैं, तत्व हैं, वर्ग हैं जो भी लोग उसमें फंसते हैं, वे सीधे देश के दुश्मनों और हत्यारों को सहयोग दे रहे हैं, आज मुझे ऐसा प्रतीत हो रहा है । उपसभापति जी, मैं कहना नहीं चाहता था, मगर बाजपेयी जी ने उस बात का उल्लेख किया । भगवान की कृपा से अभी तक दिल्ली में किसी अप्रिय घटना की सूचना मिली नहीं है । सूचना मिल रही है । बुरी तरह से एक षडयंत्र हमारे सामने आ रहा है । आज जैसे दिल्ली को बर्बाद करने के नाम पर बंद किया गया । अगर दिल्ली के लोगों के सहयोग से, शासन की सतकर्ता की वजह से अभी तक ठीक चल रहा है । शाम तक हम देखेंगे कि कैसे चल रहा है । मगर हम पूरी तरह से ध्यान रख रहे हैं । मगर जो सबसे दुःख की बात है और जिसका उल्लेख श्री अटल बिहारी वाजपेयी जी ने भी किया है, मैं तो समझता था कि इस चीज पर हम खामोश रहे तो अच्छा है, लेकिन उन्होंने कहा कि हमने तो शोक-सम्बेदना की धान कही थी अगर शोक-सम्बेदना या मातम मनाना ही था तो कम से कम इसके लिये सदबुद्धि तो यह मानती है कि अगर शोक-सम्बेदना करें तो ऐसे वातावरण में करें कि हम शोक-सम्बेदना प्रकट कर सकें । कल वहाँ पर मंदिर जले, चल, गुरुद्वारे जले, लोग मारे गये ।

अस्पताल से लोग अभी भी आ रहे थे। इस प्रकार से एक भयंकर वातावरण बन गया था। बड़ी मुश्किल से हम लोग वहां गये, भाग-भाग कर गये। खुद वाजपेयी जी भी गये। बड़ी मुश्किल से हमने परिस्थिति को सम्भाला। इसके अन्दर बंद का आह्वान कर फिर हम से कहा जा रहा है कि आपने इस में साथ क्यों नहीं दिया? हम तो सारे कार्यों में लगे हुए थे। हमारी तो यह कोशिश थी कि कम से कम समय में ज्यादा से ज्यादा व्यवस्था की जाये, ला एण्ड आर्डर को सम्भाला जाये। आपने कहा कि बंद दिल्ली में हैं। मैं माननीय सदस्य से कहना चाहता हूं कि आपकी पार्टी ने मध्य प्रदेश में किया है, उत्तर प्रदेश में आज किया है, हिमाचल प्रदेश में किया है। क्या कहीं भूल से, इन्फो-सेंटली हम इस षडयंत्र में फंसने की कोशिश तो नहीं कर रहे हैं जिसका उल्लेख श्री दोपेन घोष ने किया है? मैं यह नम्र निवेदन करना चाहता हूं कि आज हमें एक दूसरे से पाइन्ट्स स्कोर करने की बात नहीं करनी चाहिये। हमें देखना है कि कहीं यह जो भयंकर ज्वाला प्रज्वलित हुई है जिसको देश के दुश्मन पूरी तरह से हवा दे रहे हैं, तेल दे रहे हैं, दुश्मन पैसा दे रहे हैं उसको किस तरह से काबू में किया जाये। देश के लोग साहस बनाकर रखें, धैर्य बनाकर रखें, अनुशासन बनाकर रखें ताकि दुश्मन कामयाब न होने पाये। मुझे याद है, पाकिस्तान से लड़ाई के दिनों में जब वहां पर पैराट्रूप्स आते तो एक भी पाकिस्तानी पैराट्रूप्स पंजाब की धरती पर कदम नहीं रख सका था। वहां के लोगों ने उनको पकड़ा या पकड़ कर मार दिया। व पैराट्रूप्स योजनाबद्ध ढंग से आते थे। उनको पंजाब के लोगों ने कहीं गन्ने के खेतों में भी नहीं उतरने दिया। मगर आज वही पंजाब है जिसमें दर्जनों की संख्या में वे अच्छे से अच्छे हथियार लेकर नाग रहे हैं, घूम रहे हैं, लोग अपने फार्मों में उनको जगह दे रहे हैं, उनको मोटरें प्रोव्इड की जा रही हैं, उनको खाना दिया जा रहा है और उनको गुरुद्वारों में सहायता दी जा रही है।

यह सब कैसे हो रहा है। चाहे वे इधर के गए हुए वापस होकर आये हों या वहां से शिक्षित होकर वापस आये हों, ये देश के शत्रु हैं और वे वैसे हों हैं जैसे कि वहां से आए हुए छापामार थे। लेकिन आज क्यों वहां के लोगों में ऐसा साहस नहीं दिखाई दे रहा है जो उनको पकड़ पकड़ कर या तो कानून के पास भेजें या उनको पकड़ पकड़ कर उनकी पूरी खबर लें। आज यह क्यों नहीं हो रहा है? इसके पीछे पिछले पांच साल का वातावरण है। इन पांच सालों में विधिवत ढंग से बड़े बड़े मृतबरेक और ऐतिहासिक स्थानों से उनको शिक्षा दी गई है और वही शक्तियां उनकी सहायता दे रही हैं। आज पंजाब के सत्ताधारी दल में विभाजन हुआ है और विभाजित दल, जिसमें बहुत बड़े बड़े नेता हैं, एक भूतपूर्व मुख्य मंत्री हैं एक भूतपूर्व शिरोमणि गुरुद्वारा प्रबन्धक कमेट्री के अध्यक्ष हैं, ये लोग आज उनके घरों में जाकर बाकायदा वहां गुरु ग्रंथ साहब के भोग की रचना करते हैं, वहां भाषण होते हैं और उनको शहीद बताया जाता है। उनके घरों पर गुरुद्वारे बनाये गये हैं, झंडे लगाये जाते हैं। तो यह वातावरण जो है यह हमें किस ओर ले जायेगा, इससे क्या निकलेगा? इसलिधे मैं माननीय सदस्यों से नम्र निवेदन करता कि वे इसको खाली कानून और व्यवस्था की हालत न देखकर इसके पीछे जो षडयंत्र है उसको भी वे देखें जिसका उल्लेख श्री दोपेन घोष ने किया है। आपने कुछ प्रश्नों की ओर मेरा ध्यान खींचा है। आपने कहा कि वहां पर अभी तक गिरफ्तारियां क्यों नहीं हुई। वाजपेयी जी ने कहा कि उनके साथ ग्राम्डे सेक्यूरिटी गार्ड क्यों नहीं भेजे गये। पंजाब सरकार की ओर से जो इंस्ट्रक्शंस थी वह यह थी कि जो लेट बसेज चलती हैं उनके ऊपर ही सुरक्षा गार्ड भेजे जायें। मगर यह तो बहुत जल्दी सुबह ही चली थी। वैसे इसको 4.30 बजे चलना था, लेकिन यह 5 बजे चली थी। फिर बहुत से माननीय सदस्यों ने कहा कि वे ट्रैक्टर से चले गये।



## [ श्री बूटा सिंह ]

लेकिन विहारपूर्वक सूचना, जिसको विधिवत ढंग से आना है और जिसको प्रस्तुत करने का मुझे हक है वह अभी नहीं मिली, लेकिन फिर भी क्योंकि मैं घटना-स्थल पर गया था इसलिए बहुत सी बातें मैं स्वयं अपनी निजी सूचना के अनुसार कह सकता हूँ। जिस ढंग से वह सारा कुछ किया गया वह बहुत ही कोल्ड ब्लडेड और कलकुलेटेड काम-परेसी था। मेन रोड से हटाकर उनको घने जंगल में ले गये और घने जंगल में जाकर उन्होंने जो यह घटना घटाई है वह बहुत खतरनाक ढंग की घटना है। कहते हैं कि उनके पास कोई यंत्र भी था जिससे वे बातचीत भी कर रहे थे। उसके बाद जिन सवारियों को बस से उतार दिया गया उसको यद्वादेश दिया गया कि हम यहाँ छिपे हुए हैं, घाम में, और अगर किसी भी आदमी ने अपनी गर्दन उठायी या घुमाई तो उसके साथ भी वहाँ कुछ किया जायेगा जो बस के अंदर हुआ है। तो जिन लोगों ने यह बताया कि ट्रैक्टर आया, वे कहते हैं कि हम झुकी हुई गर्दन के साथ काफी देर तक खड़े रहे और हमारे कानों में जो आवाज आई वह ट्रैक्टर की आवाज थी। किसी ने भी ट्रैक्टर को नहीं देखा। तो आप जान सकते हैं कि किस प्रकार का वहाँ पर वातावरण था जिस समय यह सारा कुछ हुआ। आपने पूछा कि उसके बाद सरकार की ओर से क्या यत्न किया गया, क्या स्टेप लिखे गये हैं। मैं माननीय सदस्यों को कहना चाहता हूँ कि गुस्दासपुर और अमृतसर सेक्टर में बहुत अच्छा प्लान ऑफ एक्शन लिया था और उस बॉर्डर के ऊपर हमें बहुत कामयाबी मिली थी। उस कामयाबी के बाद हम यह सोच रहे थे, और जिन लोगों को पंजाब की भौगोलिक परिस्थिति मालूम है, उससे जो परिचित है उन्हें मालूम है कि वे दो जिले और यह जिला आपस में यहाँ की जनसंख्या में भी थोड़ा सा अंतर है और यहाँ पर ऐसा समझा जाता था कि यहाँ पर इस तरह का घटना नहीं घटेगी क्योंकि उस तरह पर तस्करी, ड्रग पैडलिंग और टैरेन्जिम पिछले तीन-चार

सालों से बहुत उभर कर आ गया है और यह सेक्टर कंपार्टमेंटली इससे वंचित था। मगर जैसा कि माननीय सदस्य जानते हैं कि आतंकवादी जगहों काह खुद चयन करते हैं और खुद ही अपना कहीं

8 P.M. पर उनको हमला करना होता है तय करते हैं। हमने रेबिरो को यहाँ बुलाया था कि वहाँ योजना वही एक्शन जो हम अन्य जिलों में ले रहे हैं वही एक्शन इस जिले में किया जाए। उसके लिए राज्य सरकार को किस किस चीज की जरूरत होगी हमारी ओर से क्या चाहिये पंजाब सरकार को सहायता किस चीज में चाहिये यह सारा कुछ हम करने की कोशिश कर रहे थे। हमारे बुजुर्ग नेता चित्त बसु जी ने कहा है कि हम इस पट्टी को सुरक्षित पट्टी क्यों नहीं कर देते। अब इस में पूरे सदन का सहयोग चाहिये होगा। समस्या सचमुच इतनी खोफनाक होती जा रही है कि यह सारी जितनी भी सीमा जम्मू-काश्मीर से लेकर कच्छ तक है ऐसे हालात देश के अन्दर हो रहे हैं इस में सदन की सहायता चाहिये होगी कि आया हम चलते हुए कानून के तहत इसको अच्छी तरह से इन्फोर्टवली मॉड कर सकते हैं या इस में कुछ और ज्यादा गवर्नमेंट को मजबूती की जरूरत पड़ेगी। यह तो सदन के जो भी आदेश होंगे, महसूस किया जाता है कि यह सम्भव नहीं है जिस तरह से काम चल रहा है उस ढंग से इस प्रकार के आतंकवाद को इस प्रकार की देश के खिलाफ साजिशों से निवटा जाना बड़ा मुश्किल लगता है फिर भी हम कोशिश कर रहे हैं पंजाब सरकार को जितनी सहायता चाहिये ऐसे उपद्रवों से निवटने के लिए ऐसे जुर्मों से निवटने के लिए देश के हथारों को किस तरह से हम निवट सकते हैं। यह सारा कुछ हम उनके सहयोग से साथ में लेकर करने की कोशिश कर रहे हैं। दिल्ली में जो कुछ हुआ है इस में कुछ माननीय सदस्यों ने विलम्ब की बात की है। यह जो शासन की ओर से तीन चार घंटे लगे कर्फ्यू को इन्फोर्स करने में यह हमारे ध्यान में है। मगर अभी उससे भी ज्यादा मुश्किल परिस्थिति में आज हम हैं। इसलिए हम अगर इसके लिए आज

उनका कुछ ज्यादा एनेलेसिस करें इस में किसी को उठाएं अभी तो हमें एक एक अफसर को जहरत है, जवान को जहरत है ताकि ज्यादा से ज्यादा आज हम देश को राजधानी में खास कर के वाशिंग्टन बनाने में मदद करें। मुझे दुख है यदि वाजपेयी जो हमारी अपोल को मान लेते तो हमारा काम आसान हो जाता उन्होंने भी नहीं माना। मैं उन लोगों को नहीं रोक सकता जो कहते हैं कि वाजपेयी जो आपके दल ने आज का परिस्थिति को गम्भीर करने के लिए योगदान दिया है। मुझे बड़ा दुख है।

**श्री अटल बिहारी वाजपेयी :** आप दावा कर रहे हैं कि दिल्ली में शान्ति है और साथ में हम को दोष दे रहे हैं। अगर कुछ गड़बड़ हो जाती तो हम को दोष दिया जाता। (व्यवधान) अगर शान्ति है तो सरकार (व्यवधान)

**श्री बूटा सिंह :** यह आज शान्ति आपकी कृपा से नहीं हुई। बड़ी मुश्किल से हम इस शान्ति को बनाए रख रहे हैं और जो आपने पूरे देश में बंध का आह्वान किया है आज एक ऐसी परिस्थिति में फँक दिया था यह तो ईश्वर की कृपा है और लोगों का सहयोग है कि अभी तक शान्ति है। मालूम नहीं शाम तक क्या क्या गुल खिलायेंगे। अभी तक ठीक है स्थिति और मुझे उम्मीद है कि लोगों के सहयोग से दिल्ली के लोग जो आज तक किसी फिरकापरस्ती में नहीं पड़े हैं। दिल्ली हमारे देश की ऐतिहासिक राजधानी है जिस में सभी धर्मों ने जी भर के इसके विकास में इसे सुदृढ़ करने में हिस्सा लिया है। मुझे पूरा विश्वास है कि दिल्ली वाले अपना कल्चर छोड़ेंगे नहीं वह एकता मुहब्बत और देश की अखण्डता को सामने रखते हुए आपके यत्नों को विफल कर देंगे।

**श्री सुशील चन्द मोहन्ता :** यह तो होम मिनिस्टर साहब ने प्वाइंट स्कोर करने वाली बात कह दी है उस में मैं नहीं जाना चाहूंगा लेकिन इन्होंने जो स्टेटमेंट दिया है उस के बारे में मैं पूछना चाहता हूँ। यह कल्लेग्राम की घटना 25 तारीख को जो हुई इस बस के पैसेजर्स का

जो कल्लेग्राम हुआ है इसकी इन्तेला इनको कितने घंटे के बाद पुलिस को मिली, क्या आर्मी के हेलीकाप्टर और दूसरे साधन प्रयोग में लाये गये इनको ट्रैक डाउन करने के लिए? अगर उन्होंने भागने के लिए ट्रैक्टर या जीप इस्तेमाल की तो उनके ट्रैक गांव में जमीन में हर जगह पर आपखो मिले हैं या नहीं मिले हैं और उनको ट्रैक डाउन करने की कोशिश की गई या नहीं की गई, यदि वे वहाँ से बार्डर से इस्केप कर गये तो उनको इस्केप करने में कितने घंटे लगे होंगे और इतनी देर तक आपकी पुलिस क्या कर रही थी?

**श्री बूटा सिंह :** मैं यह सूचना राज्य सरकार से ले कर माननीय सदस्य को भेज दूंगा। धन्यवाद।

MR. DEPUTY CHAIRMAN: The House stands adjourned and we will meet at 3.00 p.m.

The House then adjourned for lunch at five minutes past two of the clock.

The House reassembled after lunch at two minutes past three of the clock. The Vice-Chairman Dr. (Shrimati) Sarojini Mahishi] in the Chair.

#### SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) FOR THE YEAR 1986-87 (JULY, 1986)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): Madam, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants (General) for the year 1986-87 (July, 1986.) [Placed in Library. See No. LT--2833A/86].